## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2667 ANSWERED ON:28.08.2012 VIOLATION OF CONDITIONS BY DMS BOOTH OPERATORS Alagiri Shri S. ;Rama Devi Smt.

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the criteria and conditions for operating booths under the Delhi Milk Scheme (DMS);
- (b) the number of cases of violation of conditions by the operators of DMS booths came into the notice of the Government during each of the last three years and the current year; and
- (c) the action taken by the Government against the violators in this regard?

## **Answer**

## THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DASS MAHANT)

- (a)The criteria and conditions for operating booths under the Delhi Milk Scheme is annexed.
- (b) The  $\,$  number  $\,$  of cases of violation of conditions by the operators of DMS booths that came to the notice during last three years and the current year are given below:

(c)Concessionaireship has been cancelled in 22 cases including 3 numbers of booths which have been sealed by DMS. In the remaining cases show-cause notices have been issued to the defaulters.